

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH

ITEM No. 11
(CAA)-07(PB)/2019

IN THE MATTER OF:

Ankur Buildtech Pvt. Ltd. with
Grovy India Ltd.

.... Applicant/petitioner

Order under Section 230-232

Order delivered on 23.08.2019

Coram:

DR. DEEPTI MUKESH
HON'BLE MEMBER (JUDICIAL)

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner

Mr. P. Nagesh, Mr. Suman Kumar Jha &
Mr. Afnaan Siddiqui, Advs.

For the ITD

Mr. Siddharth Gupta, Adv. for Ms. Lakshmi Gurung,
Standing Counsel for Income Tax Department .

ORDER

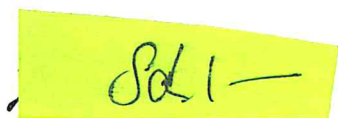
CA-1575(PB)/2019

This is an application filed by the applicants with the request to fix the early date since all the pleadings are complete. The report of Income Tax Department with respect to all the four applicant companies are also annexed with this application. Pleadings are complete. Considering the submissions made by the Ld. Counsel matter is already fixed for 06.09.2019. Let the matter be listed high up in the ordinary list.

CA-1575(PB)/2019 stands disposed of.



(S. K. MOHAPATRA)
MEMBER (TECHNICAL)



(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)